

(d) if not, the details of the rules which are at a variance with the Government Rules on the subject ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) to (d) Kendriya Vidyalaya Sangathan is a society registered under the Societies Registration Act and is fully financed by the Ministry of Education. Various Government Rules are not *ipso facto* applicable to the Kendriya Vidyalaya Sangathan. Its Board of Governors has the powers to frame Regulations for administration and management of the affairs of the Sangathan. It may, however, adopt *mutatis mutandis* the corresponding Government rules in some cases.

12.00 hrs

HOMAGE TO MARTYRS WHO
LAID DOWN THEIR LIVES IN THE
FIGHT AGAINST FASCISM IN
THE SECOND WORLD WAR

[English]

MR SPEAKER : All the Leaders of the Parties and Groups have unanimously, I think, thought fit and it ought to be so, to pay homage to the martyrs who laid down their lives in the fight against fascism in the Second World War. About 42 million people laid down their lives and about 80 million people were maimed and or wounded and sufferings were inflicted on untold number of people. It is not to be counted in numbers for statistics as it is beyond imagination. I think the whole House agrees and feels it a duty to pay homage to those martyrs.

But this homage is also a reminder that the forces of fascism are not dead. They always are ready to raise their ugly heads time and again. I think we must beware of this very hard reality. One of our greatest statesmen and leaders of this great country, a man with a futuristic outlook saw this danger when Pandit Jawaharlal Nehru rose and raised his voice against the fascist

rule in Germany and Italy and he was, I think, the first Indian and the first statesman to say that this was going to be so. We, in India, who believe in non-violence and who fought our struggle for freedom on non violent lines against that mighty empire, must realise that what we gained by that independence is the power to govern our own future and our own destiny. Time and again the people of India have proved beyond any doubt that we are capable of looking after the interests of our great country as well as we create an atmosphere for the whole world to follow. But even to-day some people realise that when they do not get power through the ballot, they try to usurp it through other means. But once the power goes through the barrel of/the gun, then the people who strive to get it, get themselves slaughtered. You might have studied the history of fascist Germany - the stormtroopers of Hitler led by Rommel and Rommel himself and his troopers were butchered down one night because Hitler thought otherwise.

It is the same ; that is the very precious legacy, the inalienable right of the people to be their own masters. Let us beware that even in this country we have to fight certain things which are coming up and we must realise that once this power to vote and the power to determine our own future goes, then there is nobody to rescue anybody anywhere. That is why I just said that this is a reminder to all of us to be on guard all the time because this power is never given back. Once it goes through the barrel it remains with the barrel whosoever it is.

Might is right Then no body will think twice about anybody else. This is the legacy. You can do whatever you like but it can be done only if we have got the power for which our leaders. Mahatma Gandhi and others laid down their lives and fought for independence. That is why we pay our tribute. I think the whole House agrees with me on this.